

Various development schemes included under the 4th Five Year Plan are expected to create an increasing number of employment opportunities for unemployed persons including engineers.

Return of Migrants to West Pakistan

*1395. Shri S. K. Tapuriah: Will the Minister of Home Affairs be pleased to state:

(a) the number of persons from Barmer Sector who had gone to Pakistan at the outbreak of hostilities;

(b) the number who have returned; and

(c) whether any action has been taken against those returning under Section 325 of the Indian Penal Code or did any D.I.R. enquiry reveal charges against the national interests?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) According to the information furnished by the State Government 14,713 persons of Barmer District had gone over voluntarily to Pakistan during Indo-Pak conflict.

(b) 64

(c) Cases under Rule 25-A of D.I.R. have been registered against 34 persons.

Sealing of Indian Borders with East Pakistan and Burma

*1396. Shri Liladhar Kotoki:
Shri N. R. Laskar:
Shri Shri Gopal Saboo:

Will the Minister of Home Affairs be pleased to state:

(a) whether any security arrangements have been made to seal off the Indian border with Pakistan and Burma in order to prevent the Nagas and Mizos from escaping to those countries; and

(b) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). Ade-

quate border security arrangements have been made on the border of India with East Pakistan and Burma. However, it is not possible to seal off the entire border on account of several factors such as difficult terrain and the length of the border.

Pakistan infiltration in Poonch-Rajouri Sector

1397. Shri Virendra Kumar Shah:
Shrimati Sharda Mukerjee:
Shri D. N. Tiwary:
Shri Hukam Chand Kachwai:
Shri Ram Singh Ayarwal:
Shri Raghvir Singh Shastri:
Shri Y. S. Kushwah:
Shri Shiv Kumar Shastri:
Shri Atam Das:
Shri Parkash Vir Shastri:
Shri Marandi:
Shri O. P. Tiwari:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government's attention has been drawn to the press report that Pakistan authorities have pushed about 10,000 persons towards the cease-fire line area in Poonch-Rajouri Sector with a view to push them clandestinely across the cease-fire line into Kashmir;

(b) if so, the steps taken by Government to prevent such a large scale infiltrations; and

(c) the number of Pakistani infiltrators who are already in the border areas of Jammu and Kashmir State and the steps taken to deport them?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) to (c). Government have seen the report which suggests that the Pakistani authorities have pushed to the cease-fire line persons most of whom had migrated to Pakistan occupied Kashmir in 1965. In this connection attention is invited to the reply given to Unstarred Question No. 4572 in the House on 5th July, 1967. No such large scale movement as has been referred to in the press report has taken place.